

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

37

CP/91(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **28.03.2024**

NAME OF THE PARTIES:

Neeraj Rai
Vs

Navitech Engineers Private Limited

SECTION: 59 OF THE COMPANIES ACT, 2013

ORDER

1. Adv. Bankim Mehta, Ld. Counsel for the Respondent No.3 present. Ms. Priyanka Desai, Ms. Rucha Prabhu, Ld. Counsel for the Respondent No.2 present.
2. Registry is directed to issue court notice to the Respondent No.1 indicating the next date of hearing.
3. List this matter for hearing on **06.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)